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
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.77/230/HDB/2017
NAME OF THE COMPANY	Karvy Consultants Ltd, Karvy Computershare Pvt Ltd & Karvey Fintech Pvt Ltd
NAME OF THE TRANSFEROR	Karvy Consultants Ltd, Karvy Computershare Pvt Ltd & Karvey Fintech Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V B Raju for V S Raju for Applicants	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, learned Counsel for the Applicant and Shri M.Anil Kumar, Learned Counsel for OL.

Orders reserved.

  
Member (J)

Bm